

information is being collected and will be laid on the Table of the House.

**Additional Central Aid to West Bengal Government for Rehabilitation of displaced persons**

920. SHRI AMAR ROY PRADHAN: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the Government of West Bengal have sought additional aid for rehabilitation of displaced persons of Bangladesh; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a) The schemes already sanctioned for the rehabilitation of old migrants in West Bengal, are being implemented by the State Government with funds being provided by the Central Government. We are not aware of any additional aid sought for rehabilitation of displaced persons of Bangladesh.

(b) Does not arise.

**Irrigation of Cultivable Land in Burhanpur Tehsil of Nimad District, M.P.**

921. SHRI SHIV KUMAR SINGH: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) the total area of cultivable land to be brought under irrigation in Burhanpur Tehsil of Nimad District in Madhya Pradesh as a result of Upper Tapti Project (Kharia Dam);

(b) the time by which water is expected to be made available from the project for irrigation in the area; and

(c) expected additional production of foodgrains and oilseeds including cotton in Burhanpur area?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) The Government of Madhya Pradesh have informed that the total cultivable command area in Burhanpur Tehsil of East Nimad District by Upper Tapti Stage II Project is 54,932 hectares. The area proposed for irrigation is about 47,000 hectares in that area.

(b) The Upper Tapti Stage II project is a joint scheme of Maharashtra and Madhya Pradesh. The project report is still under preparation with the two State Governments. In absence of the project report, it is not possible at this stage to indicate the time by which the project work would be completed and water made available for irrigation in the area.

(c) The Government of Madhya Pradesh have intimated that the additional production due to Upper Tapti Stage II in Burhanpur Tehsil is expected to be 4,19,000 tonnes of foodgrains including green manure and 12,200 tonnes of oil seeds including cotton.

**Memorandum from the Dandakaranya Employees Association (N.G.)**

922. SHRI SAMAR MUKHERJEE: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received any memorandum dated the 15th December, 1979, from the Dandakaranya Employees Association (NG);

(b) if so, the salient points of the memorandum; and

(c) the reaction of Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING AND